

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 3/2009
CA NO.

CORAM:

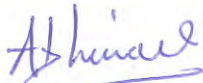


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Union of India
Vs
M/s. Maytas Infra Ltd. & Ors.

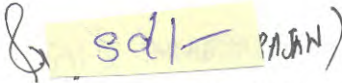
SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE	
1.	Sh. Sanjeev Narula	C.G.S.C	Union of India		
2.	Sh. Abhinav Abhinav Dhingra				
3.	Sh. Ajeet Shrivastav	P.P			
4.	Ms. Bhawana Kumari	Law Consultant			
1.	Mr. Vikendee Gande, Sr. Adv.	for R. Company.	Hon. GL & TS group		
2.	Ms. Shelly Khanna, Adv.				
3.	Mr. Vipul Gande Adv.				
4.	Mr. Tann Mehta, Adv.				
			<u>ORDER</u>		

In pursuance of order dated 01.02.2017 additional pleading by way of affidavit has been filed by the petitioner and a copy thereof has been furnished to the counsel for the respondent. Reply if any be filed within two weeks with a copy in advance to the counsel for the petitioner. Rejoinder if any be filed within two weeks thereafter with a copy in advance to the counsel for the respondents.

List for further consideration on 13.04.2017.

sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)

Dated: 20.2.2017